

(ख) जिन कर्मचारियों ने सामान्य पूल में टाइप-सी (टाइप-III) क्वार्टरों के आबंटन के लिए आवेदन किया था उन्हें वास का आबंटन कर दिया गया है।

(ग) और (घ) प्रश्न ही नहीं उठता।

Fresh Legislation for Allotment of Land to the Landless

2060. PROF. NARAIN CHAND PARASHAR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3601 on 19 March, 1984, regarding legal lacuna in granting stay orders to the allotment of land to the landless and state :

(a) whether Government contemplate any fresh legislation so as to make the allotment of land to the landless entirely beyond the purview of civil courts in order to give relief to the allottees so that they may remain untouched by any attempt of the landlords/affected parties who aimed at depriving them of their due ;

(b) if so, the nature of fresh legislation contemplated in this regard ; and

(c) if not, whether Government would ensure that the allottees are not dragged to courts and take the entire burden of litigation upon it self ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) to (c) Land is a state subject under list II of the Seventh Schedule to the Constitution. Legislation on this subject is enacted by the State Legislatures. Within the ambit of the Constitutional provisions, the State laws provide for many safeguards against allottees of land being

deprived of their land by landlords and others. At the time of allotment, land is generally unencumbered by any litigation. Interested parties are known to have from time to time involved allottees in litigation after such allotment. Some States have provided for restoring allottees back to the possession of their land as and when they are displaced by interested parties. The Government of India has recommended adoption of such provision in the laws of all states where ceiling surplus land is distributed.

Furnishing of Asian Games Village

2061. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of SPORTS be pleased to state :

(a) whether furnishings worth Rs. 37 lakhs remained unutilised at the Asian Games Village complex and on physical verification furniture and furnishing worth more than Rs. 18 lakhs were found missing ; and

(b) where are these at present ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) and (b) Facts are being ascertained from the concerned authorities.

Works in Foreign Countries by N.B.C.C.

2062. SHRI CHINTAMANI JENA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of the works in foreign countries which are being done by NBCC ;

(b) the number of Indians working in these projects ;

(c) the particulars of the agency through which labour is being sent abroad for the NBCC projects ; and

(d) the number and details of the projects completed by NBCC in foreign

countries upto now and the amount earned, if any ?

(iii) Nepal 9

(iv) Yemen Arab Republic 9

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) : (a) The requisite information is shown in Statement I.

(c) No agency is involved in the recruitment of labour for projects abroad because recruitment is made directly by the N. B. C. C.

(b) The number of Indians employed by N. B. C. C. in these projects is as under :—

(i) Iraq 914

(ii) Libya 1893.

(d) List of projects completed by N. B. C. C. in foreign countries is enclosed as statement II. Upto 1982-83 N. B. C. C. is reported to have earned a profit of Rs. 1098.67 lakhs from projects abroad. Profitability figures for the year 1983-44 are under completion.

Statement-I

Details of Works under execution by NBCC in Foreign Countries

S. No.	Name of work	Contract Value (Rs. in lakhs)
1	2	3
LIBYA		
1.	Construction of Ten School Bldg. at Beniwalid	999.00
2.	Construction of 120 Bed Hospital at Ghat,	2188.00
3.	Construction of Roads at Ghat-Al-Barkat-Alseon and Ghat-Al-Fevat	2093.40
4.	Construction of NBurses Training Centre, Hostel & 60 Doctors Residence at Ghat.	1910.00
5.	Construction of 8 School Bldgs & Store, Houses, Dispensary and Health Centre and Other Public Building Consisting of 15 Contracts	4997.40
6.	Construction of Rds. & Street Lighting at (Al-Shati) Near Brak.	695.70